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T.P.(Crl.) No. 449 OF 2002
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

ITEM NO.A COURT NO. 6 SECCTION XVIA
MENTIONED AT IN CHAMBERS
4.00 P.M.

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Crl.M.P.No.6591/2002 in
Transfer Petition (Crl.) No.449/2002

NILAM KATARA Petitioner(s)

Versus

UNION OF INDIA & ORS. Respondent (s)

Date:25-07-2002. This/This Petition (s) was/were mentioned
for hearing today.

CORAM:

HON'BLE MR.JUSTICE M.B.SHAH
HON'BLE MR.JUSTICE BISHESHWAR PRASAD SINGH
HON'BLE MR.JUSTICE H.K. SEMA

For the Appellant(s)
Ms. Kamini Jaiswal,Adv.

For the Respondent(s)

Upon being mentioned,the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2
List the transfer petition on 29.7.2002.
.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master